

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1435/2018

New Delhi, this the 2nd day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Anuradha Arya
Applicant ID : 2014253731
TGT Sanskrit, Group 'C'
Aged about 30 years,
W/o Sh. Som Dutt
GNCTD, Khera Dabar,
New Delhi – 110073.

.. Applicant

(By Advocate: Shri R. Satish Kumar)

Versus

1. Director, Directorate of Education
Old Secretariat,
5, Alipur Road, Delhi.
2. Govt. of NCT of Delhi
Through Chief Secretary
Delhi Secretariat, Players Building
IP Estate, New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The applicant, a Guest Teacher under the Govt. of NCT of Delhi, filed the O.A. seeking the following relief(s):

"(i) to declare the act of Respondents in not applying the principle of 'equal pay for equal work' and not paying the applicant at the par with the Regular Employee is illegal and arbitrary;

- (ii) to direct the Respondents to pay the Applicant herein at par with the Regular Teachers that too from the date of her initial engagement;
- (iii) to direct the Respondents to provide other benefits like Casual Leave, Medical Leave, Medical Benefits (DGEHS/ESIC), HRA, TA, DA etc. at par with the Regular Employee; and
- (iv) pass any other order/s as deemed fit and proper in the facts and circumstances of the case."

3. It is submitted that the applicant made number of representations, including Annexure-A3 (colly.) dated 31.01.2018, addressed to the Directorate of Education ventilating her grievances. However, no orders have been passed thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider Annexure-A3 (colly.) representation of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(NITA CHOWDHURY)
Member (A)

/Jyoti /

(V. AJAY KUMAR)
Member (J)